



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.03.2024

### **NOTICE**

Please take notice that the following matters listed in the Court – III on 13.03.2024 at 02:00 PM, stands adjourned. The next dates of Hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	I.A. No. 1090 of 2024 in Comp. App. (AT) (Ins) No. 895 of 2023	Akhilesh Kumar Vs. HDFC Bank Ltd. & Anr.	13.03.2024	22.03.2024
2.	I.A. No. 1740 of 2024 in Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.	13.03.2024	22.03.2024
3.	I.A. No. 1747 of 2024 in Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	13.03.2024	22.03.2024
4.	Comp. App. (AT) (Ins) No. 1263 of 2022  (PH)	Fortune Chemical Ltd. Vs. Ashok Kumar Jaiswal & Anr.	13.03.2024	22.03.2024

By order of Hon'ble Chairperson  
-Sd/-  
Registrar